

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. M.A.349 of 1996  
O.A.1294 of 1996

Date of Order : 26.11.1996

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman.  
Hon'ble Mr. M.S.Mukherjee, Administrative Member.

ARUN KUMAR SEN

Vs.

UNION OF INDIA & ORS.  
(A.I.R.)

For the applicant : Mr.T.N.Bandopadhyay, counsel.  
Mr. M.K.Bandopadhyay, counsel.

For the respondents: Mrs.B.Ray, counsel.

ORDER

The applicant who was working as S.E.A. in the office of the Chief Engineer (E.Z.), A.I.R. and T.V. Calcutta, has filed this application challenging the impugned order of his transfer at the office of the LPTV, Khagaria, Bihar, on various grounds.

2. Hearing the 1d.counsel for both the parties, we consider it appropriate to dispose of the application, at the stage of admission itself, with a direction upon the Secretary to the Govt. of India, Ministry of Information & Broadcasting to treat the application together with the annexures as a representation for the reliefs claimed therein and to dispose it by passing a speaking order, which shall be communicated to the applicant as soon as it is disposed of.
3. The O.A. and the M.A. thus stand disposed of.
4. No order is made as to costs.

*Arunk*  
(M.S.Mukherjee)  
Administrative Member

*A.K.Chatterjee*  
(A.K.Chatterjee)  
Vice-Chairman